to state whether it is a fact that Indian nationals going to Sikkim are required to sign a register and furnish certain particulars before crossing the border outpost?

- (b) Is it a fact that recently in some cases intending visitors to Sikkim were required to secure permission in writing from the Political Agent before proceeding to Sikkim? If so. why?
- obtaining of such permission publicly notified for the information of the intending visitors to Sikkim?

DEPUTY MINISTER CHANDA): (a) Check-post officials maintain information about Indians and foreigners entering into or leaving Sikkim. Indian nationals are not required to sign any register.

(b) No.

(c) There is no such public notifi cation, but some old notices can still be seen in some places. These state that foreigners cannot cross into certain areas near the frontiers of India without a special permit.

SHRI S. N. MAZUMDAR: Has the Government made any detailed inquiry about this matter?

Shri A. K. CHANDA: Tier- is enough information on this matter. Sir.

SHRI JAWAHARLAL NEHRU: May I just explain it, Sir? Indians are not required to get permit but any Indian and would go there demand accommodation in dak bungalows. That probably is the reason for some misunderstanding-having to fill a particular form. They have taken the old permit form and indicated their requirements for the dak bungalows on it, because there is no other form or paper there. That perhaps causes some misunderstanding. But it is quite clear that Indians do not require any permit to go there.

SHRI S. N. MAZUMDAR: Will the Government do anything to remove this misunderstanding?

MR. CHAIRMAN: Prime Minister's statement will remove the mis unders tanding.

EXPENDITURE ON PLANNING COMMISSION

•150. SHRIB. C. GHOSE: (a) Will the Minister for Planning be pleased to 11 (c) Was this requirement as to the state the number of staff employed in the Planning Commission and the expenditure incurred on the Commission?

DEPUTY MINISTER **FOR** FOR PLANNING & IRRIGATION AND 1 EXTERNAL AFFAIRS (SHRI A. K. POWER (SHRI J. S. L. HATHI) : (a) j A statement is placed on the Table of j the House. [See Appendix III, An-

nexure No. 33.]

- SHRI B. C. GHOSE: Will the hon. Minister kindly say whether now that the Planning Commission has finished its work, it will be disbanded or continued?
- SHRI J. S. L. HATHI: The work of the Planning Commission will have to be continued. The Planning Com-miss'on will have now to look to the implementation of the Plan.
- SHRI B. C. GHOSE : May I know, if any organisation for implementation of the Plan will be set up at the Centre which will oversee the work in the States?
- SHRI J. S. L. HATHI: There will be, Sir, a Committee—liaison officers— at the Centre who will look into the' various schemes in the Plan which are being implemented.
- SHRIB. C. GHOSE: May I know, Sir, if that Committee will have power sufficient to influence the States and if they go wrong, to rectify them?
- SHRI J. S. L. HATHI: Generally, Sir, it is also in the interest of the States to see that the programme of

the Plan is being implemented but

this Ccir.miitee will have sufficient power to look into the fret that the Plan is being implemented.

PROF. G. BANGA: Are we to understand, Sir, that there is going to be a cenmittee apart from the Planning Cc irmission? We had understood that the Planning Commission itself would make its special task to see to it that this Plan is executed by the States as well as the Union Government.

SHRI JAWAFAFIAL KEFRU: The P lanning Commission themselves are in charge of this woik. They may appoint t committees or sub-committees to help them.

PROF. G. P A KG A: Are any steps being taken or any consideration being given to the need for having a peimanent staff—Secietaiy at the highest level as well as assistants and other people for the Planning Commission so that these people, who will be employed by the Planning Commission, would know that they have security of tenure and they would be able to specialise themselves in that work?

SHRI JAWAFARLAL NEFRU: The Planning Commission employs a num ber of people who are the peimanent e mployees of Government. Some others will probably he employed for a period. I could not answer thehon. Member straightaway how many are of ihat variety. But there is no d oubt that they will have to continue and they should have that feeling that they are going to continue.

PKOF. G.RAKGA: Thank you.

PRODUCTION OF LENSES

- *i5i. SHRIMATI VIOLET ALVA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) the srrroximate annual requirement of spectacles and fumes in the country: AO C S. D.

- (b) the average annual production of lenses in the country;
- (c) how many factories are pr o ducing such lenses and the production of each such factory per year; and
- (d) whether Government propose to take any steps to make the country self-sufficient in the production of lenses and frames?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) About one million pieces each.

- (*F*) and (c). Since there are a number of small manufacturers on a cottage scale it is not possible to give the information required.
- (d) The existing capacity for the manufacture of spectacles and of lenses from imported blanks is understood to be adequate to meet the internal demand. A scheme for the establishment of a Government plant for the production of optical glass for use in the manufacture of lenses is under consideration.

SHRIMATI VIOLET ALVA: May I know, Sir, firstly, if there is any special licence or registration necessary to start manufacturing lenses in this country and secondly, is there any law for standardising the quality of glasses and lenses?

SHRI D. P. KARMARKAR: Sir, so far as I can say from the infoima-tion available, I do not think it is incumbent on every one of these factories to register itself, and, secondly, for standardisation, we have not made it compulsory. But there is the Indian Standards Institution and whoever desires to go there, can do so. And it is in their own interests that many of them go there. I could not say offhand as to what has happened in the case of this particular industiy.

SHRIMATI VIOLET ALVA: Since it is so optional, is the Government aware that large-scale cheating is going on because of competition end in the absence of any specific law in this matter?